NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH 2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 20.09.2021 (MONDAY) COURT OF CHAIRPERSON (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 338 of 2020	Narendrabhai Jayantilal Shah Vs. Lim Fa Pte Ltd.	Natasha Dhuruman Shah	Sahil Mahajan-R1 Sumit Kansal-R2
2.	Comp. App. (AT) (Ins) No. 215 of 2021 & I.A. No. 1507 of 2021	Ravindra G. Sapkal Vs. Samata Nagari Sahkari Patsantha Maryadit	Devesh Agrawal	Abhinav Goyal Raghunath Seeta Swamy

After the above

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

I OI OUUGI	1			1
3.	Comp. App. (AT)	National Spot Exchange Ltd.	Ranjan Kumar	Viren Sharma
	(Ins) No. 293 of	Vs.	Pandey	Viren Sharma
	2020	Namdhari Food International Pvt. Ltd		Abhishek Anand-R1
		Through its Liquidator & Anr.		Aaditya Pande
				Rahul Chitnis-R2
		With		
4.	Comp. App. (AT)	Deputy Collector and Competent	Aaditya Pande	Abhishek Anand
	(Ins) No. 301 of	Authority (NSEL)		
	2020	Vs.		
		Namdhari Food International Pvt. Ltd.		
		& Ors.		
5.	Comp. App. (AT)	Smt Indrani Brahmachari	Khyati Dhuparr	Sanyam Saxena-R1
	(Ins) No. 652 of	Vs.		Avi Tondon-R2
	2020	Chandra Prakash & Ors.		Rishi K. Kapoor
				Abhay-R3
6.	Comp. App. (AT)	Pandurang Ramchandra Shinde	Piyush Sanghi	Udita Singh
	(Ins) No. 138 of	Vs.		Vijendra Kumar
	2021	Vijendra Kumar Jain		Jain-RP
				Aditya Dewan
				5

7.	Comp. App. (AT) (Ins) No. 392 of 2021	Jayesh Sanghrajka Vs. The Monitoring Agency nominated by the (Committee of Creditors of Ariisto DevelopersPvt. Ltd.)	Tishampati Sen	Sumant Batra- Amicus Curiae
8.	Comp. App. (AT) (Ins) No. 398 of 2021	Sundaresh Bhat Liquidator of ABG Shipyard Ltd. Vs. 	Khusboo Shah Rajani	Sumant Batra Niharika Sharma

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By order of Hon'ble Officiating Chairperson -sd/-Registrar

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